

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-2560
ANSWERED ON- 21/03/2025

REHABILITATION OF DISPLACED NTC MILL WORKERS

2560. SMT. JEBI MATHER HISHAM:

Will the Minister of TEXTILES be pleased to state:

- (a) the status of compensation disbursement for workers who lost their jobs due to the closure of National Textile Corporation (NTC) mills, the details thereof, mill-wise;
- (b) the measures to re-employ or rehabilitate displaced NTC mill workers;
- (c) whether there are specific schemes to support the livelihoods of such workers details thereof;
- (d) whether the existing NTC mills will be modernised the funds that have been allocated and spent for this purpose for the last five years; and
- (e) whether any NTC mills have been handed over to the private sector, details thereof, including terms of transfer and worker protection measures?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (c): Production activity in all 23 operational NTC Mills was suspended due to Covid-19 and nationwide lockdown imposed by Central/States governments from March, 2020. Normal operations were resumed in some of the NTC Mills from January, 2021, which could not continue due to unavailability of working capital and other financial constraints. Wages have been cleared upto June, 2023 and for the subsequent period 50% wages paid upto October, 2024. Currently, payments of salary and wages are being managed from NTC's own sources mainly through the sale of Transferable Development Rights(TDR). Apart from this, the Government has provided grants-in-aid of Rs.120.27 crores in Financial Year 2023-24 to NTC towards liabilities of Government of India discharged by NTC on account of wages, salaries and other dues of its employees. As such no retrenchment of NTC workers has taken place after suspension of production activities in 2020.

(d): There is no proposal under consideration for the modernization of the existing NTC mills, accordingly no funds have been released during the last five years.

(e): NTC signed five Joint Ventures (JVs) agreements under which 51% and 49% shares are with NTC and Strategic Partners respectively, with operational control lying with Strategic Partners. Details of these five JVs is at Annexure.

JV agreements with 3 Private Strategic Partners for 5 NTC mills

S. No.	Name of the Mill/ JV Company	Name of the Strategic Partner
1.	Apollo Design Apparel Parks Ltd., Mumbai	M/s. Pantaloon retail (India) Ltd.
2.	Goldmohur Design & Apparel Parks Ltd., Mumbai	M/s. Pantaloon retail (India) Ltd.
3.	India United Textiles Mills, Mumbai	M/s. Bhaskar Industries
4.	New City of Bombay Mfg. Mills Ltd., Mumbai	M/s. Alok Industries
5.	Aurangabad Textiles and Apparel Parks Ltd., Aurangabad	M/s. Alok Industries
